NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/1/2015 PETITION NUMBER : UNION OF INDIA NAME OF THE TRANSFEROR : FINANCIAL TECHNOLOGIES INDIA PVT LTD NAME OF THE TRANSFERRE : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM A. Szivastava Coursel for perthoner for B. Dhanary/Dr. Sumon
- Assisting Ash Council por Rz-4 2. Virad Kumar R19-21 & R23-27 3. Narian Kuman Murth

ORDER

Counsel for the Petitioner present. Counsel for R2 to R4, R19 to R21 and R23 to R27 present and sought for adjournment. At request, matter stands adjourned. Put up on 29.11.2017 at 10.30 A.M.

> -5d-**MEMBER (JUDICIAL)**